

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 30<sup>th</sup> October, 2015**

**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyya, Adv. for Applicant Mr. P. Batra Singh, Adv. for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Anil Grover, AAG(Hr.) for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Ms. Shweta Mishra, Adv. for R-10 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjay Kumar Pandey, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16 Mr. Ravindra Kumar, Adv. for R-12 to 14
2.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant Ms. Puja Kalra, Adv. for R-2
<b>FOR HEARING</b>			
3.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015 & M.A. No. 1078/2015)	Satish Kumar Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Mr. Ajit Kulshreshta, Adv. for Applicant in M.A. No. 1078/2015
4.	Original Application No. 57(THC)/2013	Mahavir Singh Vs. Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC

			Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Ms. Sakshi Popli, Adv.
5.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015) & <b>(Noticee No. 7, 8, 9, 10 &amp; 18)</b>	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. for MCD Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. Ritesh Khatri, Adv. Mr. D. Rajeshwar Rao, Adv. Mr. Moni Cinmoy, Adv. for DSIIDC
6.	Original Application No. 58/2015 (M.A No. 186/2015, M.A.No.400/2015 & M.A.No.452/2015)	Ramesh Chand & Ors. Vs. Union of India & Ors.	Mr. Anand Sharma, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Suryanarayan Singh, AAG for R –2 to 6 Mr. Deepak Kaushal, Adv. for R – 7 to 10
7.	Original Application No. 118/2015 (M.A. No. 1079/2015)	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant  Mr. Vishendra Verma, Adv. for R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rajul Shrivastav, Sucheta Yadav, Adv. for R-4
8.	Original Application No. 157/2015 (M.A. No. 470/2015 & <b>M.A. No. 1126/2015)</b>	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant Mr. Shiv Mangal Sharma, Adv. for Applicant in M.A. No. 1126/2015  Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for State of U.P. Mr. Dhruv Mehta, Sr. Adv. for R-2 & 3 Mr. Ajay Bhargava, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-6 & 7 Mr. Jaideep Kumar, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shoaib Haidir, Adv. Mr. Shiv, Adv. for R-9 Ms. Savitri Pandey, Adv. for R-10
9.	Original Application No. 256/2015	Association of Radio Taxis Vs. Govt. of Delhi & Ors.	Ms. Sonal Jain, Advocate for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. D. S. Narula, Sr. Adv. with Mr. Lomesh Kiran, Adv. for R-2 & 3 Mr. D. Rajeshwar Rao for MCT & Delhi Police Mr. Pinaki Mishra, Sr. Adv. with Mr. Susmit Pushkar, Adv. for R-4

			Mr. Mohit Chadha, Adv. Ms. Vanita Bhargava, Mr. Ajay Bhargava & Mr. Arvind Ray, Adv. for R-5 Mr. A. K. Prasad
10.	Original Application No. 177/2015	Gram Panchayat Thana Vs. Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant  Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
11.	Original Application No. 298/2015	Sterling Apartments Residents Welfare Association (Regd.) Vs. M/s. Ajay Enterprises (P) Ltd.	Dr. J. K. Sama, Applicant in person  Ms. Mauni Sud, Adv. for R-1 Mr. Anil Grover with Mr. Rahul Khurana, Adv. for R-2 Mr. Sunil Mund, Adv. for Kaka Than Singh Educational Trust
12.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Mr. V. K. Shukla, Adv. for R-2, 4 & 5 Mr. Rajul Shrivastava, Adv. for R-4 Mr. S. A. Zaidi, Adv. for R-7 & 8
13.	Original Application No. 434/2015	Ojasvi Party Vs. State of Delhi	Swami Omji, Applicant in person  Mr. Birja Mahapatra, Adv. for R-2

**Date: 30<sup>th</sup> October, 2015**  
**Time : After the above Bench**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 2</b>			
<b>FOR HEARING</b>			
1.	Original Application No.34 (T <sub>HC</sub> )/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R - 9
2.	Original Application No.37 (T <sub>HC</sub> )/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9

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